

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

STARRED QUESTION NO:73
ANSWERED ON:29.02.2000
CRIMES IN DELHI
NIVEDITA MANE;SHIVRAJ SINGH CHOUHAN

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether there has been a sharp increase in the incidents of crime in Delhi recently;
- (b) if so, the details of various crimes committed in the capital since November, 1999 till date, crime-wise;
- (c) whether the police officials have been found involved in such crimes;
- (d) if so, the details thereof and the action taken against them; and
- (e) the steps being taken by the Government to check these incidents effectively?

Answer

MINISTER OF HOME AFFAIRS

(SHRI L.K. ADVANI)

(a) to (e) : A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO LOK SABHA STARRED QUESTION NO. 73 TO BE ANSWERED ON 29.2.2000.

(a) & (b) : No, Sir, The number of IPC related crimes reported during the period from November,1999 to January, 2000 was 13,681 as against 14,127 such cases reported during the immediately preceding three months.

(b) & (d) : During the period from November, 1999 to 31st January, 2000, criminal cases for offences under Indian Penal Code were registered against five police officials. Whereas the investigation in case of four of these officials is in progress, the Challan in cases of the fifth officials has been prepared and sent to Prosecution Branch.

(e) : The measures taken to effectively control the crime situation include deployment of additional manpower at Police Stations with high crime rate, active surveillance of known desparate criminals; revamping of beat system of petrolling; improved intelligence gathering; high visibility of police in the vulnerable areas etc.